

MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE, PUNE-II

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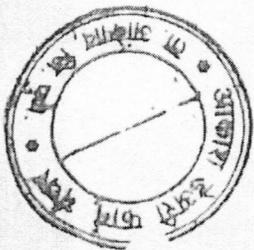
VISIT REPORT

- 1) Name & address: - M/s. Akash Dairy Farm
ST. no. 123/2A, AP- Manchar
Tal- Ambegaon, Dist- Pune.
- 2) Date of visit:-
- 19/07/2023.
- 3) Contact person (Tel/Mob/email):- Mr. Sanjay J. Thorat. (Partner).
- 4) Consent status:- - Existing consent valid up to - 30/11/2012
Applied for renewal of consent.
- 5) Additional Information:-

This office has received letter dtd. 11/7/2023 of sub-Divisional officer, Junnar-Ambegaon & directed that to do joint inspection with Tahsilidar, Ambegaon of M/s. Akash Dairy Farm, Manchar. In this regard Mr. Sanjay Maghlik & industry representative Mr. Sanjay Thorat. Following points were observed.

- ① During visit industry was found in operation & engaged in mfg. of milk pouch and loose processed milk with pasteurisation.
- ② Earlier industry was running in the name of M/s. Vighnesh dairy Pvt. Ltd. as reported by industry & last consent was valid up to 30/11/2012 on same name. Now they have applied for renewal of consent on the name of M/s. Akash Dairy Farm on. 27/04/2023 same under process at MPCB.

- ③ Industrial effluent is generated 25 cump for which they have provided ETP of 50 cump capacity with primary & tertiary treatment. At the time of visit ETP was found in operation & treated effluent used for gardening purpose.
- ④ for domestic effluent they have provided septic tank.
- ⑤ Industry has provided wooden fired boiler (1TPH) capacity with dust collector system & 30 mtrs height of stack without sampling port. Also they have provided wooden fired hot water generator without APC system & having stack-5 mtrs one baby boiler provided (1 lakh K cal capacity) with dust collector & 5-6 mtrs height of stack. Wood is using as fuel to baby boiler. Sampling facility not provided.
- ⑥ D.G. set (125 KVA) provided with acoustic enclosure & APC system.
- ⑦ Industry has provided tin cover for storage of fly ash for upper side.
- ⑧ Industry has obtained certificate for use of boiler from directorate of steam boiler on 22/4/2022.
- ⑨ Wooden fired boiler (1TPH) capacity is being used for adjacent unit name as m/s. Riyadhsh foods.
- ⑩ As per MPCB direction industry has submitted B.G. of Rs. 1 lakh & same is valid upto 15/5/2024.



7-7-2023
 Akash Babji form
 Mumbai
 19/02/2023
 Tahsildar
 Ambegaon.
 Dist. Pune.

D. D. Gaval
 (D.D. Gaval)
 FO SRO II

|| Shree Ganesh Prasanna ||

AKASH DAIRY FARM

At Post. Manchar, Tal. Ambegaon, Dist. Pune - 410503

E-mail - akashdairy@gmail.com ☎ STD Ph. (02133)226241

Ref.No.

Date 16 / 08 / 2023

To,
Regional Director,
Government of India,
Ministry of Jal Shakti,
Department of water resources,
Central ground water Board, Nagpur

Subject: Submission of CGWA NOC application for ground water abstraction

Sir/Madam,

We are writing this as a reply to your letter received to us, bearing outward number: 7/29/CGWB/CR/AUTHORITY-2861 dated on 19/07/2023. We would like to bring to your notice that our industry Akash Dairy Farm (MSME UDYAM REGISTRATION: UDYAM MH-26-0068681) is located in Manchar, Tal: Ambegaon, Dist: Pune 410503. Above mentioned area comes under industrial backward zone which is classified as D ZONE. In this area we do not have any MIDC, due to which we do not have any MIDC source of water supply.

The only source of water supply available here is through water tankers and local government bodies (Bilis Enclosed). Now after division of our family owned property we have acquired complete control over dug well since 2023 and started using ground water @ 20m³/day as and when needed. We have received your letter a couple of weeks ago. It was only after the receipt of your letter we got to know that we need permission for extraction of ground water. Prior to that we were completely unaware of any such requirement. On receipt of your letter we got to know that we need MPCB consent for CGWA NOC. We have applied for MPCB consent on 27/04/2023 (Application Number: MPCB-CONSENT-0000169384).

381

॥ Shree Ganesh Prasanna ॥

AKASH DAIRY FARM

At Post. Manchar, Tal. Ambegaon, Dist. Pune - 410503

E-mail - akashdairy@gmail.com ☎ STD Ph. (02133)226241

Ref.No.

Date 16 / 08 / 2023

We have still not received the consent and it is expected to come within 2 days. However, after the visit of CGWA officer Mr. Sandeep Waghmare (Scientist, CGWB, Pune) on 16/08/2023 we have started the process of NOC application. On receipt of MPCB Consent we will immediately submit the consent number and take CGWA NOC.

Also we have construction work going on at our factory premises and on completion of that work have made provisions for rain water harvesting infrastructure.





382

Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Thank you. Your payment has been successfully received with following details.

Transaction Receipt

Transaction Status:	Success
Transaction Reference no:	ZJKB1306134615
Transaction no:	TXN2307002526
Transaction On:	19-07-2023 11:10:34
Payment For:	MPCB-CONSENT-0000169384
Email:	prachiwagh2903@gmail.com
Mobile no:	9960027140
Amount:	495000.00 INR.

* Anush Dairy Farm penalty charges.



383

Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Thank you. Your payment has been successfully received with following details.

Transaction Receipt

Transaction Status: Success
Transaction Reference no: ZJKB1307187316
Transaction no: TXN2307002524
Transaction On: 19-07-2023 11:04:56
Payment For: MPCB-CONSENT-0000169384
Email: prachiwagh2903@gmail.com
Mobile no: 9960027140
Amount: 150000.00 INR.

* Anash Dairy Farm additional consent charges.